

(a) whether there is a need to establish a National Centre for performing Arts in Delhi;

(b) if so, the steps taken by Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) and (b) There is a proposal for setting up of National Centre of Performing Arts (NCPA) in New Delhi.

The Project is yet to be approved by the Planning Commission and specific estimates are yet to be prepared.

The setting up of NCPA is dependent on identification of a suitable plot of land.

(c) Does not arise, in view of reply to (a) and (b).

Setting up of National Tribal Museum

941. SHRIMATI RAJANI PATIL:

SHRI NATUJI HALAJI THAKOR:

Will the Minister of CULTURE be pleased to state:

(a) the details of Government's Policy to protect and preserve the rich tribal art and culture of the country;

(b) whether there is any proposal to set up National Tribal Museum in the country; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) Ministry of Culture promotes the preservation and protection of all art and culture of the country including tribal art and culture. This apart, to preserve, showcase and promote various facts of tribal facets relating to their culture, traditions and customs, grants are provided by Ministry of Tribal Affairs to States/UTs for organizing tribal festival both at regional and national level.

(b) and (c) Ministry of Culture provides financial assistance for construction/ renovation of Museums to State Government/ Voluntary Organizations/ Registered Societies/ Trusts and NGOs. At present, there is no separate scheme/proposal in this Ministry for setting up of National Tribal Museum.

However, Ministry of Tribal Affairs under the scheme of Grants-in-aid, to Tribal Research Institute (TRI) support part funding for the construction of tribal museums in predominantly tribal areas as part of its activity for protection and maintenance of tribal heritage.

Efforts to preserve traditional art forms

942. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of CULTURE be pleased to state:

(a) whether Government has called for additional efforts to preserve the traditional art forms of South India; and

(b) if so, the details thereof and the steps taken in this direction so far particularly for Andhra Pradesh?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):

(a) and (b) Yes Sir. Seven Zonal Cultural Centres (ZCCs) set up by the Government having their headquarters at Patiala, Udaipur, Allahabad, Kolkata, Dimapur, Nagpur and Thanjavur preserve, promote and disseminate the traditional folk arts and culture of the various States/ Union Territories including Andhra Pradesh. The ZCCs endeavor to develop and promote the rich diversity and uniqueness of various arts of the Zone and to upgrade and enrich consciousness of the people about their cultural heritage. The ZCCs have been carrying out various activities and are organizing programmes at the national, zonal and local levels.

The State of Andhra Pradesh falls under the jurisdiction of South Central Zone Cultural Centre (SCZCC), Nagpur and South Zone Cultural Centre (SZCC), Thanjavur.

SCZCC, under the Documentation Scheme, has documented various art forms which *inter-alia* include Surbhi Natakam, Harikatha and Dhimsa in Audio Visual and print format. Similarly under the Guru Shishaya Parampara Scheme, SCZCC, has covered various art forms which include Khanjeera Vadan, Andhra Natyam, Dhimsa, traditional painting of Andhra Pradesh, Kuchipudi dance etc.

SZCC has documented various art forms of Andhra Pradesh which include Veedhi Naatakam, Savara Tribal Dance etc. Besides the above, SZCC has also involved the artists from South India to participate in the mega festivals like Salangai Naatham, Summer Festival, Octave, Dweep Mahotsav, Attolu Eidu etc.

Classical status to Odiya language

943. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CULTURE be pleased to state: